

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 602/2022**

**IN THE MATTER OF:**

UTKARSH SINGH CHAUHAN

...APPLICANT(s)

**VERSUS**

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(s)

**INDEX**

S. NO.	PARTICULARS	PAGE NO.
1.	AFFIDAVIT ON BEHALF OF THE DISTRICT MAJISTRATE, LUCKNOW IN COMPLIANCE WITH THE ORDER DATED 07.07.2025	
2.	A TRUE COPY OF THE SAID MAPS IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-1	
3.	A COPY OF THE LETTER OF MAX HEALTHCARE DATED 10.12.2024 AND THE TEHSILDAR'S REPORT DATED 04.10.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-2	
4.	A TRUE COPY OF THE SAID LETTER IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-3	
5.	A TRUE COPY OF THE DFO'S LETTER DATED 04.10.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-4	

909

*THROUGH COUNSEL*

A handwritten signature in black ink, appearing to read 'Bpsjadon', written over a horizontal line.

BHANWAR PAL SINGH JADON  
STANDING COUNSEL FOR THE STATE OF U.P.

[bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com) | 6375115224

**DATE: 07/10/2025**

**PLACE: NOIDA**



**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 602/2022**



**IN THE MATTER OF:**

**Utkarsh  
Applicant**

**Singh**

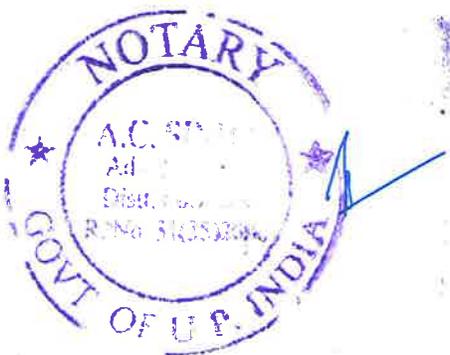
**Versus**

**State of Uttar Pradesh & Ors.  
Respondent(s)**

**AFFIDAVIT ON BEHALF OF THE DISTRICT  
MAJISTRATE,LUCKNOW IN COMPLIANCE WITH THE ORDER  
DATED 07.07.2025**

I Vishak G. aged about- 37 years, son of – S V Ganapathy Iyer, District Magistrate, Lucknow, state of Uttar Pradesh, do hereby most solemnly state and affirm as under;

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and is competent and authorized to swear the present response.
2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my



*(Signature)*  
**ASHOK CHANDRA SINHA**  
 ADVOCATE & NOTARY  
 569 Cha/84, Prem Nagar  
 Alambagh, Lucknow

07/11/25

**I. BACKGROUND OF THE MATTER:**

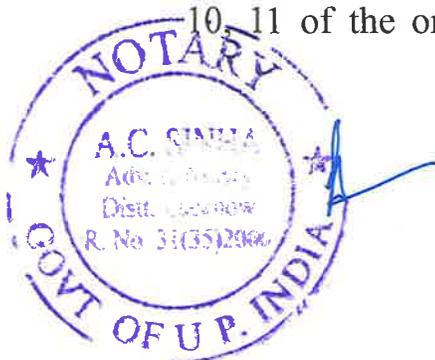
3. That the present Original Application No. 602 of 2022 has been registered on the basis of a letter petition dated 09.05.2022 sent by applicant regarding the environmental degradation of Chand Baba Talab/Lake, Lucknow.
4. That the applicant has raised concerns regarding encroachments around the lake, declining water levels, non-utilization of Nagwa Nala water, and the need for desilting, afforestation, and beautification of the lake, which is spread over approximately 36.909 hectares and holds religious and ecological importance.
5. That this Hon'ble Tribunal, vide order dated 22.09.2022, constituted a Joint Committee to verify the factual position and submit a report. An Action Taken Report dated 05.07.2025 was submitted by the office of the District Magistrate, Lucknow, indicating initial remedial measures undertaken.
6. That this Hon'ble Tribunal, vide order dated 07.07.2025, has issued further directions to the District Magistrate, Lucknow and other authorities regarding mapping, removal of encroachments, plantation, rejuvenation measures, and filing of additional compliance reports.

**II. FURTHER COMPLIANCE REPORT**

7. In compliance with the directions contained in the order dated 07.07.2025 passed by this Hon'ble Tribunal in O.A. No. 602/2022, the District Administration, Lucknow, in coordination with the concerned departments, has taken the following actions:

**A. Submission of Maps**

8. It is respectfully submitted that the Hon'ble Tribunal, vide paragraphs 8, 10, 11 of the order dated 07.07.2025, directed the District Magistrate,



ASHOK CHANDRA SINHA 07/7/25  
 ADVOCATE & NOTARY  
 568 Cha/84, Prem Nagar  
 Mirzapur, Lucknow

Lucknow to place on record a map drawn to scale and satellite map of Chand Baba Talab/Lake showing its present position.

9. That in compliance with the aforesaid directions, the scale map and satellite imagery of Chand Baba Talab/Lake have been duly prepared and are enclosed herewith.

A true copy of the said maps is annexed herewith and marked as **Annexure-1.**

**B. Excavation, Restoration & Encroachment Removal**

10. The Hon'ble Tribunal further directed that excavation and restoration work should be undertaken for the entire remaining area of Chand Baba Talab/Lake in an integrated manner, and that encroachments be removed in accordance with law.

11. In compliance, the District Administration has initiated steps for excavation and rejuvenation through CSR funds. In this regard, Max Healthcare has submitted a request letter dated 10.12.2024 to the District Magistrate, Lucknow, for excavation and renovation of the said pond. A DPR has been prepared by the organization and submitted for approval at its higher level. Upon approval, excavation and renovation of a substantial portion of the pond shall be undertaken.

12. Additionally, a proposal for allocation of funds for restoration of 3 hectares of the pond has been sent to the Director, Ground Water Department / Member Secretary, State Ground Water Management and Regulatory Authority vide letter no. 571/B.J.V.K.L/NGT dated 04.10.2025.

13. With respect to encroachments, eviction orders have been passed by the Courts of Tehsildar Sarojini Nagar under Section 67 on 30.04.2024, 03.09.2024 and 04.09.2024, against the encroachers. As per Tehsildar Sarojini Nagar's letter no. 151/R.L./2025 dated 04.10.2025, a total of 110



**ASHOK DHANDRA SINHA**  
 ADVOCATE & NOTARY  
 167, Chaf34, Prem Nagar  
 Alambagh, Lucknow

07/7/25

restoration petitions has been filed by the affected parties. The next dates of hearing in these cases are fixed for 17.10.2025, 23.10.2025 and 25.10.2025.

A copy of the letter of Max Healthcare dated 10.12.2024 and the Tehsildar's report dated 04.10.2025 is annexed herewith and marked as **Annexure-2**.

**C. Water Source Connectivity and Artificial Lake Creation**

14. The Hon'ble Tribunal directed that necessary remedial measures be taken to connect the Nagwa Nala storm water drain to Chand Baba Talab/Lake for filling it with water. It was further observed that the pond may also be utilized as an artificial lake by drawing water from nearby canals, treated water from STPs, and catchment flows with appropriate engineering interventions.
15. As per the joint report submitted on 15.09.2025, the Chunauti Canal near the Chand Baba Pond has a maximum flow of 1.80 cusecs for only 7 days in a year, amounting to approximately 30,827 cubic meters of water annually (without losses). This constitutes only about 3.90% of the pond's total capacity of 7,839,000 cubic meters. After accounting for transportation and leakage losses of up to 35%, the effective availability is reduced to approximately 2.50–3.90% of the total capacity, which is insufficient to fill the pond. With regards to treated water, the Project Manager, Construction Unit, Uttar Pradesh Rural Jal Nigam has confirmed that no STP is presently installed in the Sarojini Nagar Development Block that could supply water to the pond.
16. Further, with respect to the Nagwa Nala, records of the Irrigation Department indicate that the bed level of the drain near the pond is 114.767 meters, whereas after planned excavation of 3 meters, the bed level of Chand Baba Pond will be 115.184 meters. Since the pond bed



**ASHOK CHANDRA SINHA**  
ADVOCATE & NOTARY  
569 Cha/84, Prem Nagar  
Bamohari, Lucknow

07/10/25

level will remain higher than that of the drain, it is technically not feasible to fill the pond through gravity flow from Nagwa Nala. Additionally, development around the pond has disrupted catchment connectivity. Further, the District Magistrate, Lucknow, has written to the Managing Director, U.P. Jal Nigam (Urban) vide letter no. 537/DLRC/AGT/2025 dated 04.10.2025, seeking further action as per the Tribunal's directions. A true copy of the said letter is annexed herewith and marked as **Annexure-3.**

#### **D. Plantation and Green Cover Enhancement**

17. The Hon'ble Tribunal directed the Forest Department to undertake dense plantation and afforestation around the lake during the monsoon season and to facilitate public/NGO participation under the campaign "Ek Ped Maa Ke Naam."
18. In compliance, Divisional Forest Officer, Avadh Forest Division, Lucknow has informed through letter no. 283/TC/35-1 dated 04.10.2025 that in addition to the earlier plantation of 1000 saplings it has been decided to plant trees with 1000 iron tree-guards to increase the green cover in Chand Baba pond and its surrounding area.
19. That under the "Ek Ped Maa Ke Naam" campaign, 500 iron tree guards have been planted in Chandbaba pond and its surrounding area till 04.10.2025 along with plantation of saplings and remaining 500 iron tree-guards will be completed in the month of October, 2025. Additionally, for plantation of 6.00 hectares of land which is currently waterlogged, action for plantation will be taken as per instructions when the situation becomes normal. The details of 500 plants planted are as follows:-

S.no.	Planted Species	Number of saplings
-------	-----------------	--------------------



ASHOK CHANDRA SINHA  
ADVOCATE & NOTARY  
569 Cha/84, Prem Nagar  
Ajambagh, Lucknow

07/10/25

1	Arjun	300
2	Jamun	50
3	Pakad	50
4	Rosewood	50
5	Kadambh	50
	Total	500

A true copy of the DFO's letter dated 04.10.2025 is annexed herewith and marked as **Annexure-4**.

**E. Beautification and Rejuvenation Measures**

20. The Hon'ble Tribunal directed the respondents to take necessary remedial and beautification measures, including cleaning of the pond, installation of filtration systems, and measures to recharge groundwater.
21. In compliance, regular cleaning of water hyacinth is being undertaken. Construction of a 290 meter drain for water drainage, 24 soak pits, 03 silt catchers/filter chambers, and a WSP has been completed earlier. Additionally, during the current monsoon, work on 02 filter chambers, 01 soak pit, and wire fencing is underway, with 25% progress achieved so far.

**F. Encroachment Removal**

22. The Hon'ble Tribunal directed that portions of Chand Baba Talab/Lake currently being used as grazing land, playground, etc. be treated as encroachments and removed in accordance with the Wetlands (Conservation and Management) Rules, 2017.
23. In compliance, phased steps are being undertaken through digging and plantation expansion to reclaim and restore these portions of the lake area.



**ASHOK CHANDRA SINHA**  
ADVOCATE & NOTARY  
569 Old/34, Prem Nagar  
Siambagh, Lucknow

07/10/25

24. That it is important to mention here that the efforts elaborated above clearly show the intent for complying with the orders of the Hon'ble Tribunal and to work towards preservation and development of such projects which help in conservation, protection, preservation and safeguarding the environment for a more sustainable growth.

25. Hence, the present affidavit is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.

I state that everything stated above has been stated by me in my official capacity on and derived from the official record and I state that nothing material has been concealed therefrom.

  
DEPONENT

**VERIFICATION**

Verified at LUCKNOW on this 7<sup>th</sup> day of <sup>Oct</sup>~~September~~, 2025, that the contents of the above affidavit from paragraphs 1 to 21 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

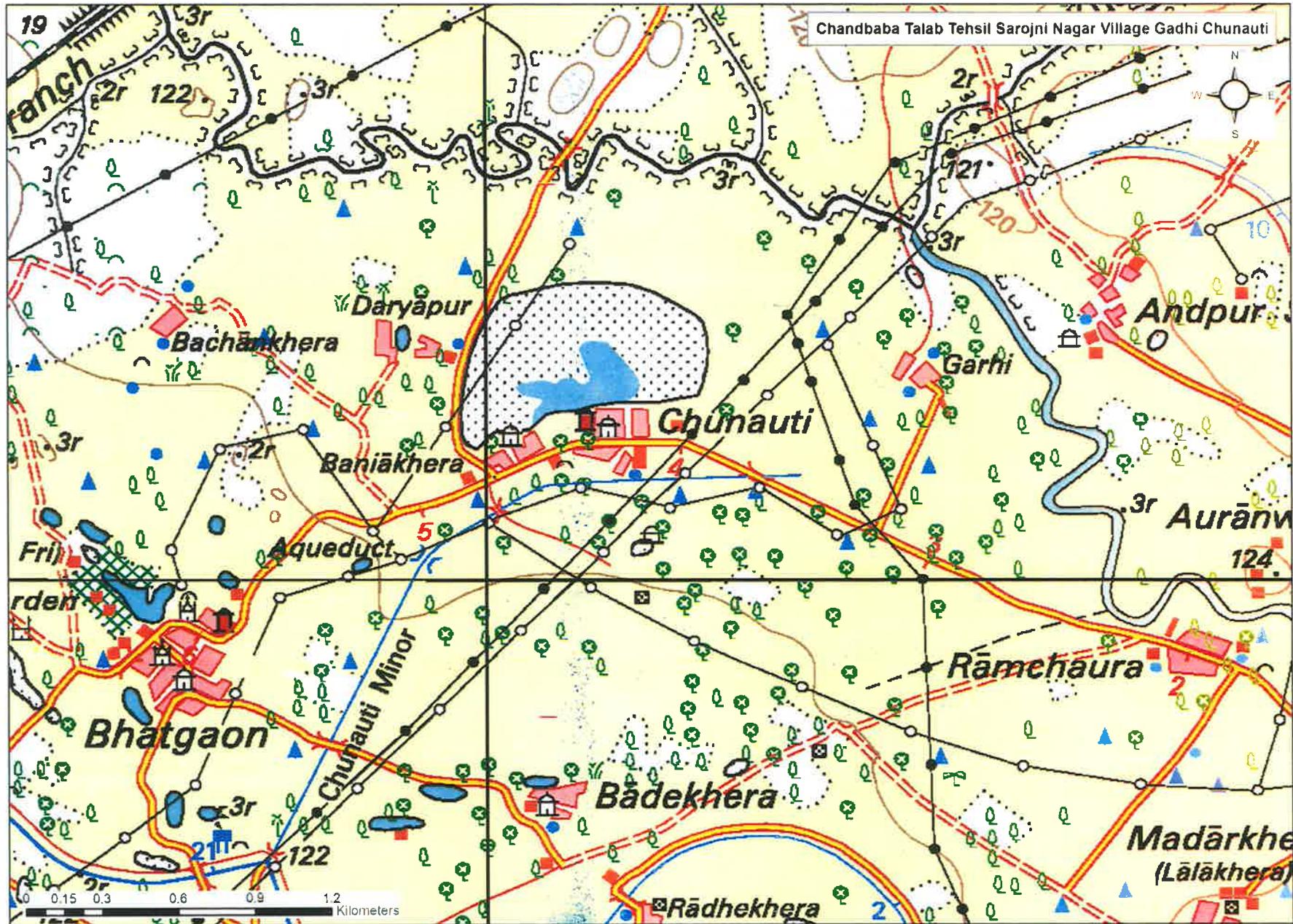
  
DEPONENT



Sworn and Verified  
before me   
07/10/25  
ASHOK CHANDRA SINHA  
ADVOCATE & NOTARY  
569 Cha/64, Prem Nagar  
Lucknow, U.P.

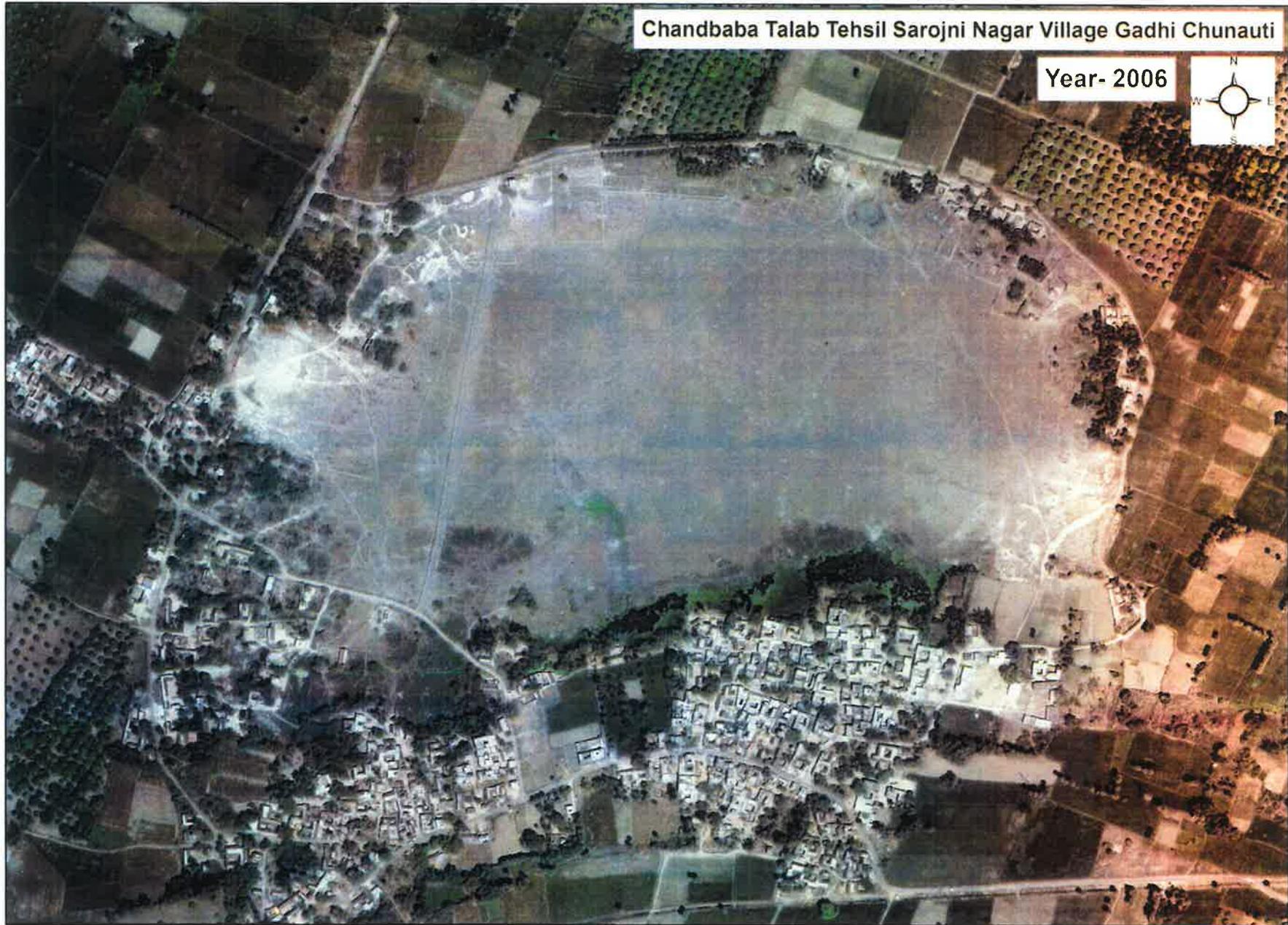
ANNEXURE-1

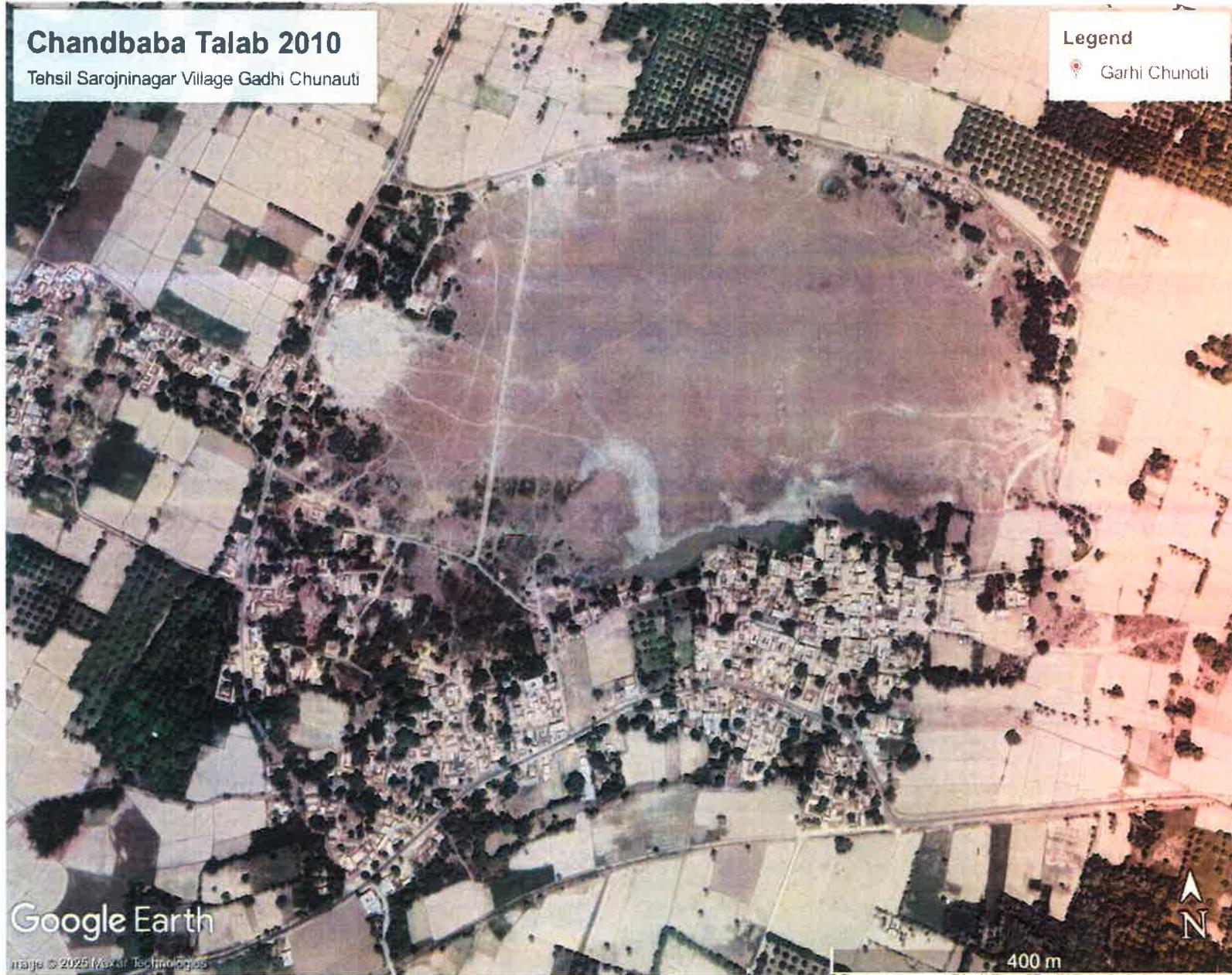


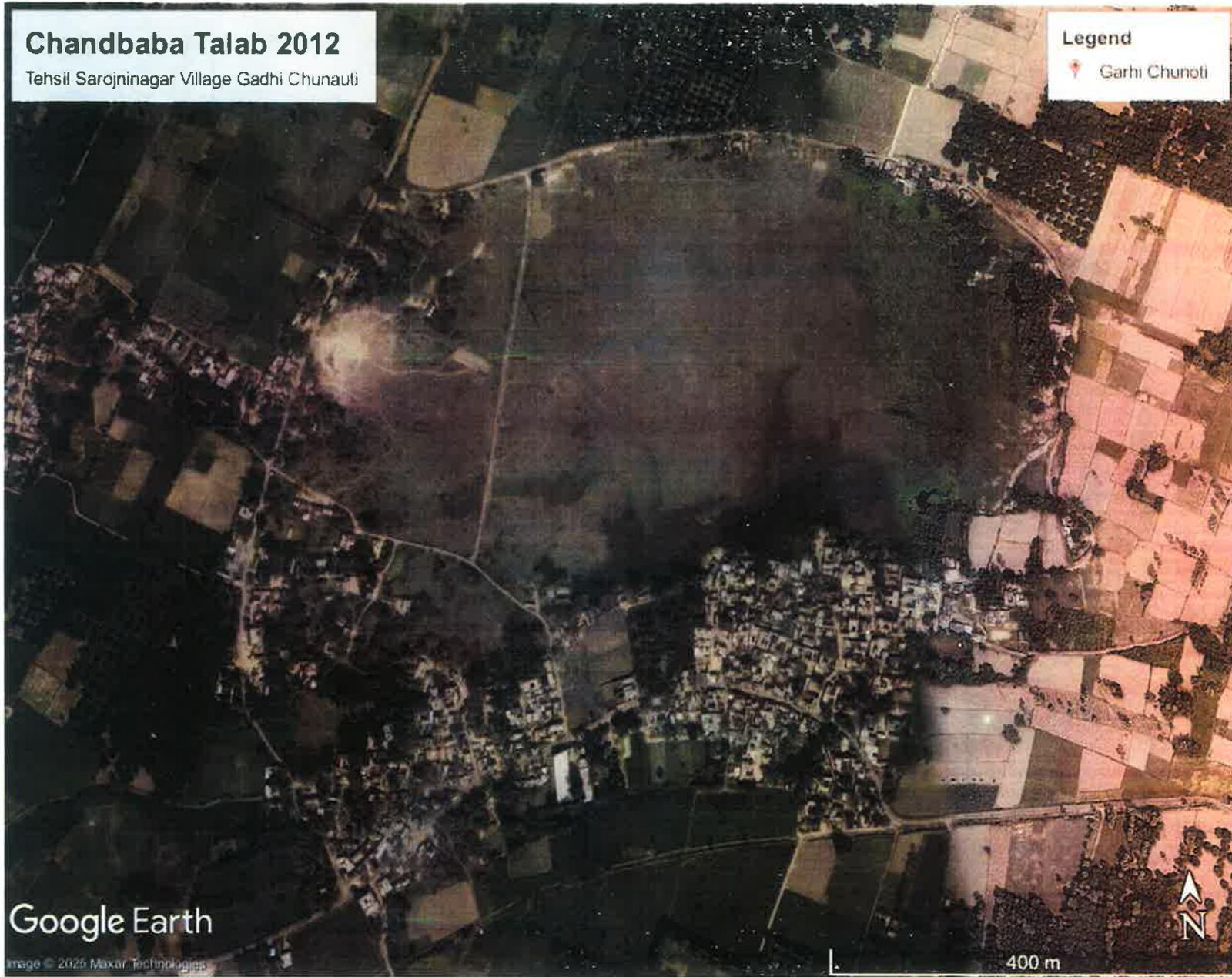








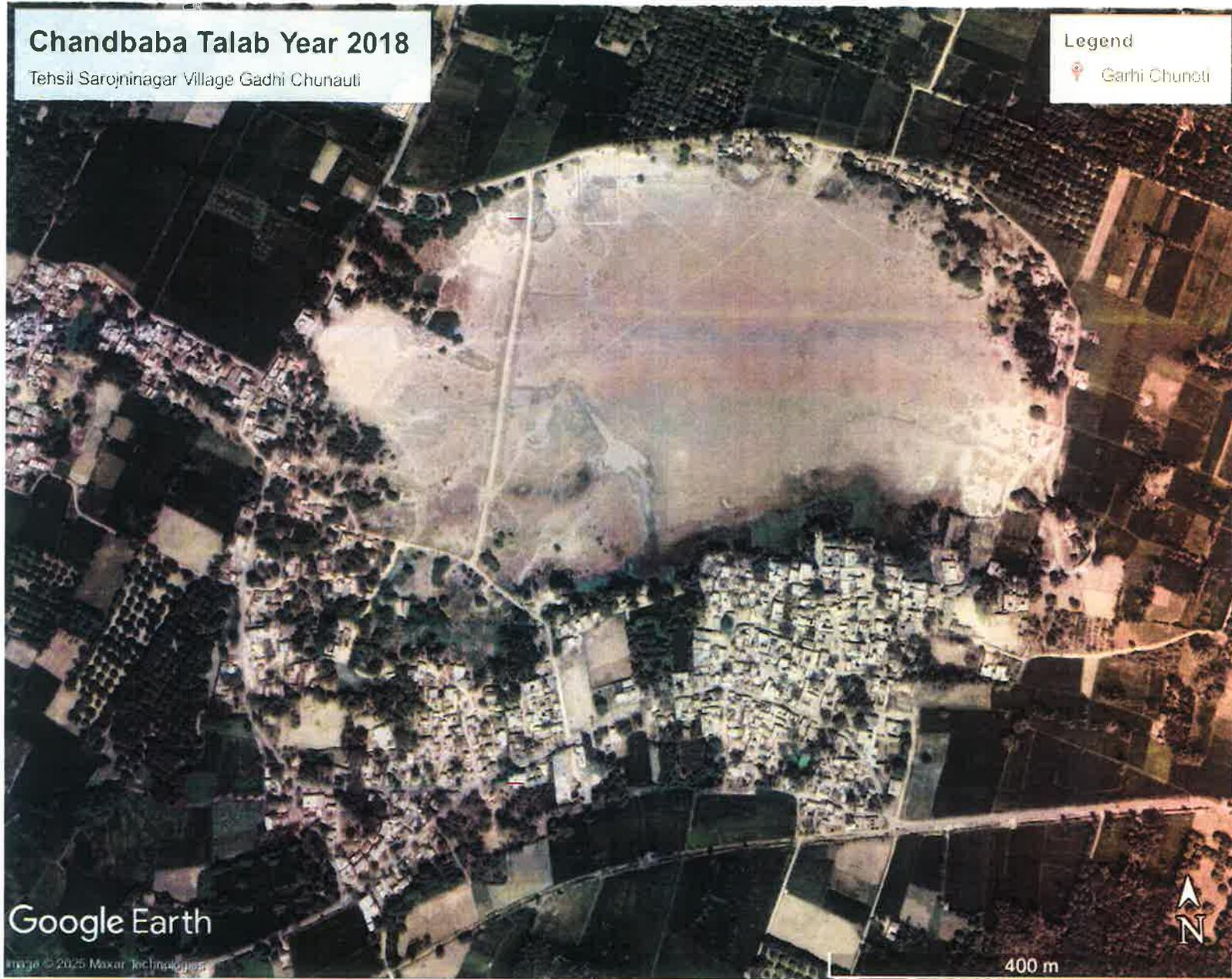






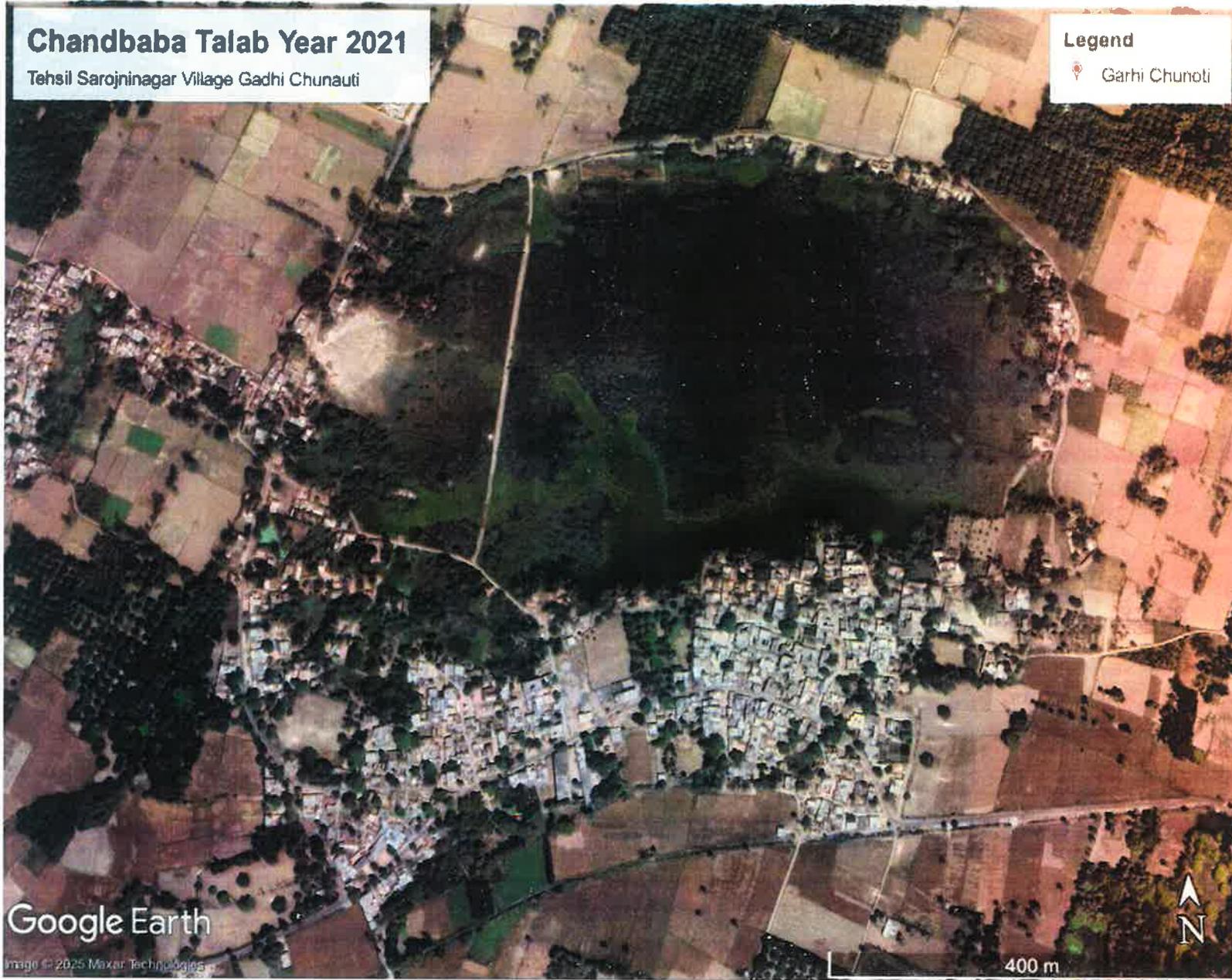


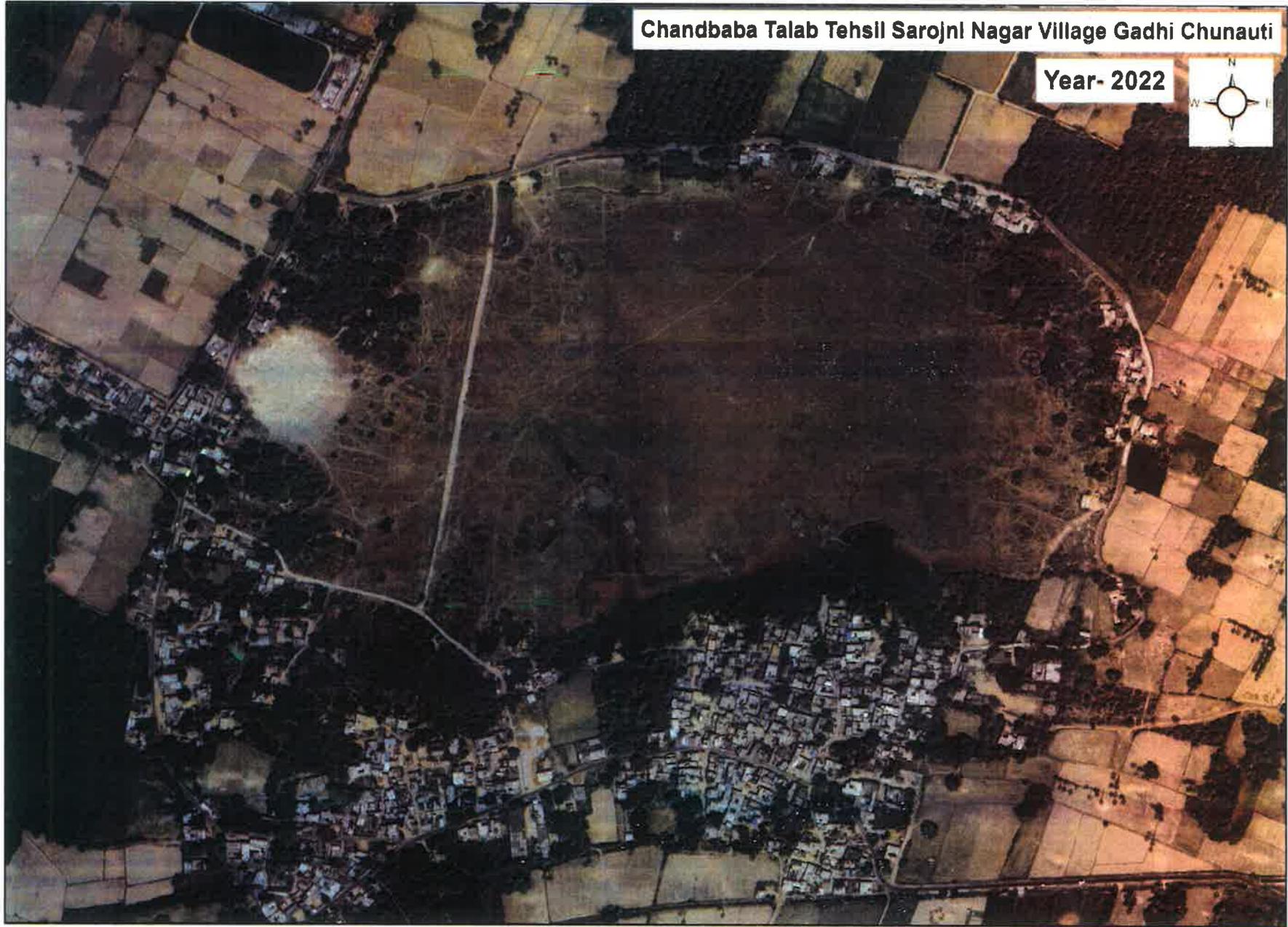




















Date: - 10.12.2024

To,

The District Magistrate- Lucknow,

Room no. 49, Collectorate Bhawan, Kaiser Bagh Lucknow

226001

Subject; - Seeking help for implementation of Corporate Environment Responsibility Plan

Reference- Grant of EC under the provision of the EIA Notification 2006-regarding Expansion of Existing Hospital at Viraj Khand, Gomti Nagar, Lucknow U.P by M/s Max Super Specialty Hospital, Lucknow (A Unit of Starlit Medical Centre Private Limited) vide no. EC24C3804UP5482313N dated 29.06.2024

Sir,

We would like to inform you that we obtained the Environmental Clearance (EC) from State Level Environmental Impact Assessment Authority (SEIAA) for the proposed expansion of Max Super Specialty Hospital (A Unit of Starlit Medical Centre Private Limited), Viraj Khand, Gomti Nagar, Lucknow U.P (Copy of EC letter is enclosed as annexure-1). As per this EC, we need to spend approx. 540 laes as phase wise for certain activities. Details are appended below;

S. No	Expenditure	Amount (Lacks)	2024	2025	2026	2027	2028
1	Sanitation (preparation of toilets) in Village Huseria, Khargapur, Bara Bharwara	35	7	7	7	7	7
2	Health (Medical Camp) in Village Huseria, Khargapur, Bara Bharwara	70	14	14	14	14	14
3	Installation of solar lights in Govt. schools/MC buildings	100	20	20	20	20	20
4	Solid waste management facility provision of supply of OWCs in schools/MC areas)	55	11	11	11	11	11
5	Pond rejuvenation in rural and urban area (4-5 pond)	200	40	40	40	40	40
6	Avenue Plantation/ plantation in community area in Huseria, Khargapur, Bara Bharwara	80	16	16	16	16	16
	Total	540	108	108	108	108	108

Max Super Speciality Hospital, Lucknow  
(A Unit of Starlit Medical Centre Private Limited)  
Viraj Khand, Gomti Nagar, Lucknow - 226 010, U.P.  
Tel.: +91-522-6780 001, 6780 002

Regd Office: 7th Floor, Ace Studio, Plot No. 01B  
Sector-126, Gautam Budh Nagar, Noida - 201 301, U.P.  
E: secretarial@maxhealthcare.com



Date: - 10.12.2024

To,

The District Magistrate- Lucknow,

Room no. 49, Collectorate Bhawan, Kaiser Bagh Lucknow

226001

**Subject;** - Seeking help for implementation of Corporate Environment Responsibility Plan

**Reference-** Grant of EC under the provision of the EIA Notification 2006-regarding Expansion of Existing Hospital at Viraj Khand, Gomti Nagar, Lucknow U.P by M/s Max Super Specialty Hospital, Lucknow (A Unit of Starlit Medical Centre Private Limited) vide no. EC24C3804UP5482313N dated 29.06.2024

Sir,

We would like to inform you that we obtained the Environmental Clearance (EC) from State Level Environmental Impact Assessment Authority (SEIAA) for the proposed expansion of Max Super Specialty Hospital (A Unit of Starlit Medical Centre Private Limited), Viraj Khand, Gomti Nagar, Lucknow U.P (Copy of EC letter is enclosed as annexure-1). As per this EC, we need to spend approx. 540 lacs as phase wise for certain activities. Details are appended below:

S. No	Expenditure	Amount (Lacks)	2024	2025	2026	2027	2028
1	Sanitation (preparation of toilets) in Village Huseria, Khargapur, Bara Bharwara	35	7	7	7	7	7
2	Health (Medical Camp) in Village Huseria, Khargapur, Bara Bharwara	70	14	14	14	14	14
3	Installation of solar lights in Govt. schools/MC buildings	100	20	20	20	20	20
4	Solid waste management facility provision of supply of OWCs in schools/MC areas)	55	11	11	11	11	11
5	Pond rejuvenation in rural and urban area (4-5 pond)	200	40	40	40	40	40
6	Avenue Plantation/ plantation in community area in Huseria, Khargapur, Bara Bharwara	80	16	16	16	16	16
	Total	540	108	108	108	108	108

Max Super Specialty Hospital, Lucknow  
(A Unit of Starlit Medical Centre Private Limited)  
Viraj Khand, Gomti Nagar, Lucknow - 226 010, U.P.  
Tel.: +91-522-6780 001, 6780 002  
OPD Appt.: +91-522-6782 159

Regd Office: 7th Floor, Ace Studio, Plot No. 01B  
Sector-126, Gautam Budh Nagar, Noida - 201 301, U.P.  
E: secretarial@maxhealthcare.com



We request you to pass the necessary order to concerned departments to facilitate these works. We also request you to let us know official/s with whom we need to interact for smooth execution of these work with prior approvals.

Looking forward for prompt response from your office.

Thanks and Regards



Max Super Specialty Hospital, Lucknow  
Max Super Speciality Hospital  
(A Unit of Starlit Medical Centre Private Limited)  
Viraj Kherd Gomti Nagar  
Lucknow-226010

CC-

- 1- The Member Secretary, State Environment Impact Assessment Authority (SEIAA), Uttar Pradesh

प्रेषक,

जिलाधिकारी,  
लखनऊ।

सेवा में,

प्रबन्ध निदेशक,  
उ०प्र०जल निगम(नगरीय),  
राणा प्रताप मार्ग—लखनऊ।

संख्या: S37/डीएलआरसी/एन.जी.टी./2025

दिनांक - 04-10-2025

विषय—

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 07.07.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022, उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 07.07.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें प्रश्नगत याचिका के सन्दर्भ में मा. एन.जी.टी के आदेश 07.07.2025 के बिन्दु संख्या-12 में निम्नवत आदेश दिये हैं—

12. The applicant has claimed that water source of Chande Baba Talab/Lake is one storm water drain name Nagwa Nala. Keeping in view this Claim, there is need to take remedial measures for joining/connecting the storm water drain to Chande Baba Talab/Lake for filling the same with water. Even otherwise such huge area of the Chande Baba Talab/Lake Can be utilized for creation of an artificial lake by filling it with water drawn from nearby canal or treated water taken from nearby STP and also harnessing and utilizing natural flow of water through its catchment area with proper engineering measures for removal of pollutants from the same.

मा. एन.जी.टी में अग्रिम तिथि 08.10.2025 नियत है।

2. उक्त संदर्भ में अवगत कराना है कि प्रश्नगत याचिका ग्राम गढ़ी चुनौटी परगना बिजनौर तहसील सरोजनीनगर जनपद लखनऊ स्थित तालाब खाते में दर्ज भूमि गाटा संख्या 268 रकबा 36.9090 हे० तालाब के जीर्णोद्धार से सम्बन्धित है, जिसमें मा. अधिकरण द्वारा नियत तिथियों पर प्रकरण में की गई कार्यवाही की समीक्षा कर समय-समय पर विस्तृत दिशा-निर्देश निर्गत किए जा रहे हैं। उक्त के क्रम में मा. अधिकरण के प्रश्नगत आदेश दिनांक 07.07.2025 के अनुपालन में की गयी कार्यवाही से मा. अधिकरण को नियत तिथि 08.10.2025 से पूर्व अवगत कराया जाना है। उक्त आदेश दिनांक 07.07.2025 के बिन्दु संख्या-12 के सन्दर्भ में कार्यवाही विभागीय स्तर से अपेक्षित है।

अतएव मा० अधिकरण के उपर्युक्त आदेश दिनांक 07.07.2025 की प्रति पत्र के साथ संलग्न कर इस अनुरोध के साथ प्रेषित है कि उपरोक्तानुसार बिन्दु संख्या-12 में प्रदत्त निर्देशों के अनुक्रम में नियमानुसार कार्यवाही व कृत कार्यवाही से अवगत कराये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।

संलग्नक— यथोपरि।

भवदीय,

(विशाख जी.)  
जिलाधिकारी,  
लखनऊ

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. मुख्य विकास अधिकारी, लखनऊ।
2. महा प्रबन्धक, उ०प्र०जल निगम(नगरीय), लखनऊ।
3. उप जिलाधिकारी/तहसीलदार, सरोजनीगर, लखनऊ।
4. अधिशाषी अभियन्ता, जल निगम (पेयजल-2), लखनऊ।

जिलाधिकारी,  
लखनऊ

कार्यालय प्रभागीय वनाधिकारी, अवध वन प्रभाग, उ०प्र०, लखनऊ।  
पत्रांक- 283/टी०री०/35-3. लखनऊ, दिनांक, 04 अक्टूबर 2025.

सेवा में,

मुख्य वन संरक्षक,  
कोर्ट केस,  
उ०प्र०, लखनऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 07.07.2025 के अनुपालन के संबंध में।

महोदय,

उपर्युक्त विषयक संदर्भित केस में महोदय को अनुरोध पूर्वक अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 07.07.2025 के अनुपालन में अवध वन प्रभाग से संबंधित विन्दु संख्या-13 व 14 की आख्या निम्न प्रकार है-

**विन्दु संख्या-13-** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 07.07.2025 के अनुपालन में अवध वन प्रभाग द्वारा चॉदे बाबा तालाब व आस-पास के क्षेत्र में वर्ष 2022-2023 में 1000 आयरन ट्री-गार्ड में पर्यावरणीय अनुकूल प्रजातियों (अर्जुन 504, जामुन 195, सेमल 185, कचनार 86, पीपल 10, बरगद 10, पाकड़ 10) का रोपण किया जा चुका है, जिसका सफलता प्रतिशत शत-प्रतिशत है। (जी०पी०एस० फोटोग्राफ संलग्नक-1) इसकी सूचना इस कार्यालय के पत्रांक-8734/35-1 दिनांक 21.05.2025 द्वारा अपर जिलाधिकारी (प्रशासन), लखनऊ को सम्बोधित एवं जिलाधिकारी, लखनऊ को पृष्ठांकित से अवगत कराया जा चुका है (संलग्नक-2)।

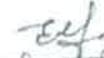
उक्त के अतिरिक्त मा० एन०जी०टी० के आदेशानुसार चॉदे बाबा तालाब एवं उसके आस-पास के क्षेत्र में हरित आवरण में वृद्धि करने हेतु जिलाधिकारी, लखनऊ महोदय द्वारा 1000 आयरन ट्री-गार्ड और रोपित करने हेतु निर्णय लिया गया, तदनुसार उक्त के अनुपालन में "एक पेड़ माँ के नाम" अभियान के अंतर्गत चॉदे बाबा तालाब व उसके आस-पास के क्षेत्र में दिनांक 04.10.2025 तक लगभग 500 आयरन ट्री-गार्ड में पर्यावरण अनुकूल प्रजातियों (अर्जुन 300, जामुन 50 पाकड़, 50 शीशम, 50 कदम्ब 50) का रोपण किया जा चुका है, जो शत-प्रतिशत सफल हैं। (जी०पी०एस० फोटोग्राफ संलग्नक है संलग्नक-3)। अवशेष 500 आयरन ट्री-गार्ड में रोपण माह अक्टूबर, 2025 में पूर्ण कर लिया जाएगा।

**विन्दु संख्या-14-** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेशों के अनुपालन में चॉदे बाबा तालाब, गढ़ी चुनौटी, तहसील सरोजनीनगर, जनपद लखनऊ क्षेत्र में अवध वन प्रभाग वृक्षारोपण कराने हेतु प्रतिबद्ध है। उक्त स्थल के चिन्हाकन हेतु राजस्व व वन विभाग की संयुक्त टीम द्वारा दिनांक 27.09.2025 को ग्राम गढ़ी चुनौटी, परगना विजनीर, तहसील सरोजनीनगर, जनपद लखनऊ में स्थित गाटा संख्या-268 रकबा 36.909 हे० जो राजस्व अभिलेखों में तालाब के नाम दर्ज है, का स्थलीय निरीक्षण किया गया। संयुक्त टीम के स्थलीय निरीक्षण के अनुसार मेन रास्ते के किनारे व रिक्त भूमि पर ट्री-गार्ड के साथ पौधे रोपित (इसके अंतर्गत 1500 आयरन ट्री-गार्ड का रोपण किया जा चुका है, शेष 500 आयरन ट्री-गार्ड का रोपण अक्टूबर 2025 में पूर्ण कर लिया जाएगा) किये जा सकते हैं तथा

06.00 हे० भूमि पौध रोपण के लिए भूमि जिस पर वर्तमान में जलभराव है। जलभराव कम होने के बाद उक्त 06.00 हे० भूमि का चिन्हांकन कर लिया जाएगा, जिसका संयुक्त सर्वेक्षण रिपोर्ट, नजरी नक्शा व जी०पी०एस० फोटोग्राफ संलग्न (तालाब की) है (संलग्नक-4 व 5)। तदनुसार चिन्हांकित भूमि पर निर्देशानुसार वृक्षारोपण कार्य कराने हेतु प्रस्ताव तैयार कर उच्च स्तर को प्रेषित कर वृक्षारोपण कार्य पूर्ण कर लिया जाएगा।

आपसे अनुरोध करना है कि उक्त वाद में प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र० लखनऊ महोदय को प्रतिवादी बनाया गया है इसलिए महोदय की ओर से उक्त वाद में प्रतिशपथ दाखिल किया जाना है। उक्त वाद इस प्रभाग/वन विभाग से सम्बन्धित विन्दुओं पर उपरोक्तानुसार प्रतिउत्तर/आख्या के अनुसार अनुमोदन देने की कृपा करें। ताकि सरामय प्रतिउत्तर दाखिल किया जा सकें।

भवदीय,



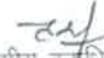
प्रभागीय वनाधिकारी,  
अवध वन प्रभाग, लखनऊ।

पत्र संख्या व दिनांक उपरोक्त

प्रतिलिपि-प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।  
प्रतिलिपि-अपर प्रधान मुख्य वन संरक्षक/मुख्य वन संरक्षक लखनऊ मण्डल, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि-जिलाधिकारी, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि-Bhanwar Pal Sigh Jadon, Advocate 121 New Lawyers Chamber, Supreme Court, New Delhi-110001 से अनुरोध करना है कि उक्त वाद में अपने स्तर से यथोचित कार्यवाही करने का कष्ट करें।

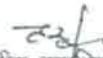


प्रभागीय वनाधिकारी,  
अवध वन प्रभाग, लखनऊ।

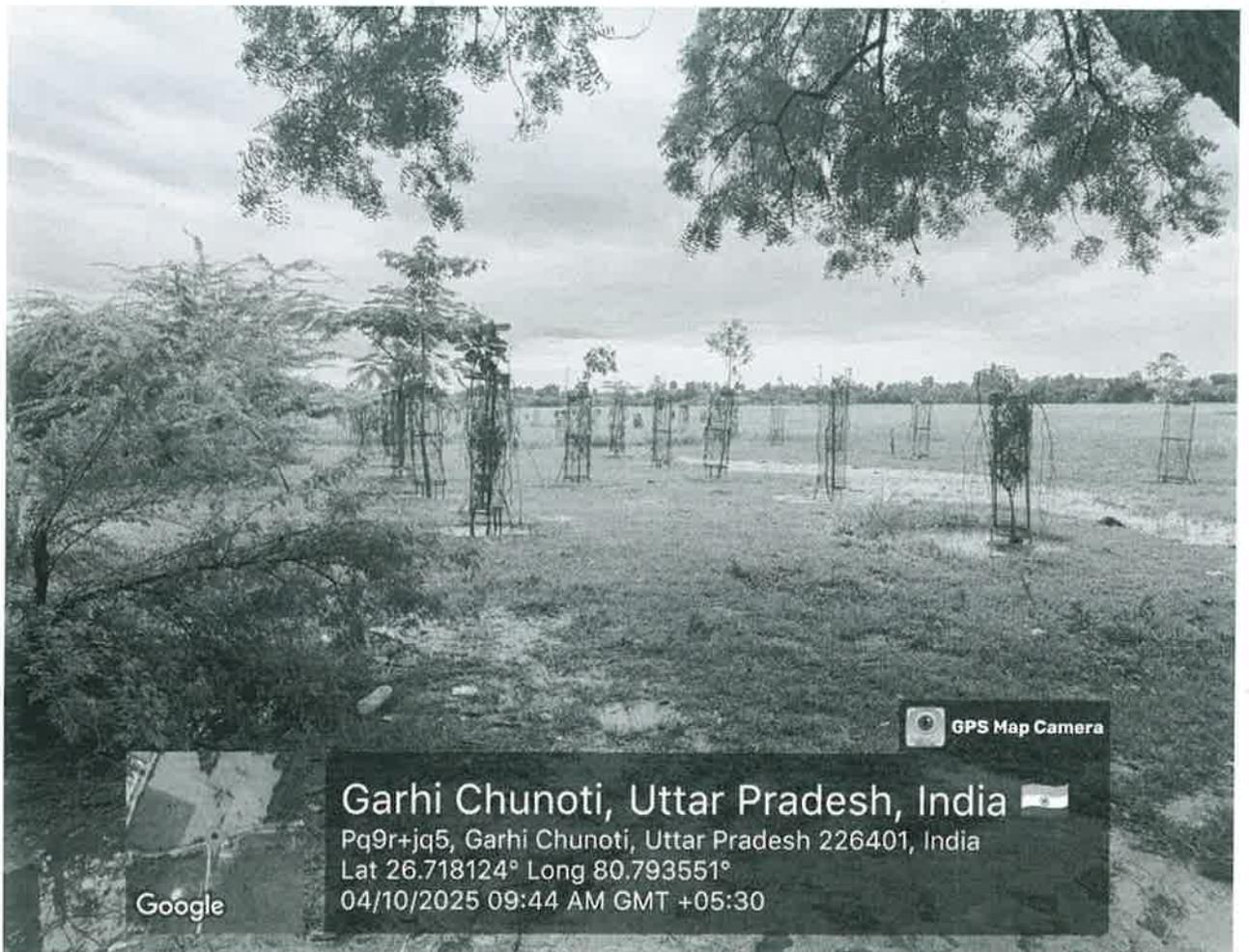
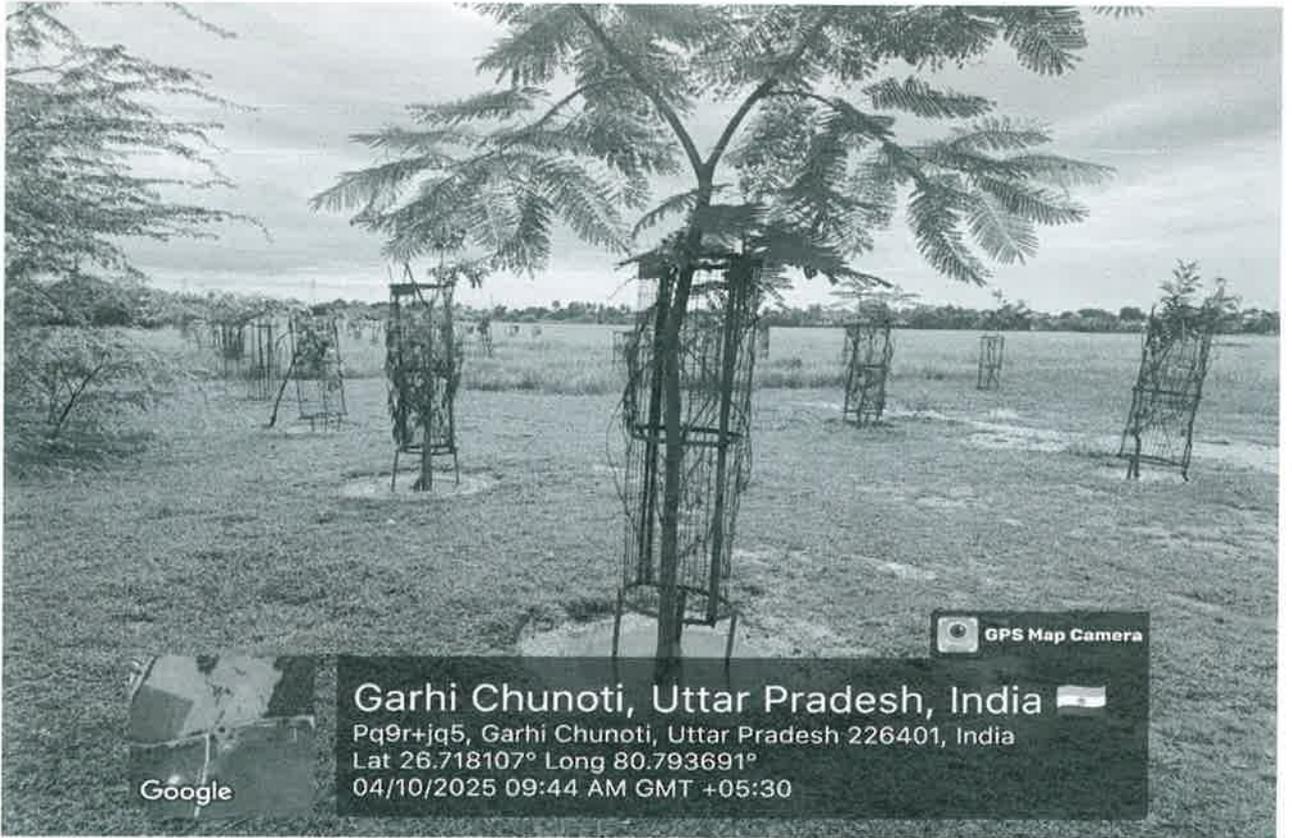
पत्र संख्या व दिनांक उपरोक्त

प्रतिलिपि-उप प्रभागीय वनाधिकारी, मोहनलालगंज को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि-क्षेत्रीय वनाधिकारी, सरोजनीनगर को इस निर्देश के साथ प्रेषित है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश दिनांक 07.07.2025 के अनुपालन सम्बन्धी कार्यवाही पूर्ण करें एवं उक्त वाद में प्रतिशपथ दाखिल करने हेतु आवश्यक कार्यवाही किया जाना सुनिश्चित करें तथा कृत कार्यवाही से इस कार्यालय को भी अवगत करावें।



प्रभागीय वनाधिकारी,  
अवध वन प्रभाग, लखनऊ।



पत्रांक  
सेवा में,

कार्यालय प्रभागीय वनाधिकारी, अवध वन प्रभाग, उ०प्र०, लखनऊ।  
8734 / 35-1 लखनऊ, दिनांक, मई, 21 2025.

अपर जिलाधिकारी,  
(प्रशासन),  
लखनऊ।

विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में मांजित ओ०ए० संख्या-602/2022, उत्कर्ष सिंह चौहान वनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा० अधिकरण द्वारा पारित आदेश के अनुपालन के संवध में समीक्षा बैठक।  
संदर्भ- आपका पत्रांक-441/डी०एल०आर०सी०/एनजीटी-बैठक/2025, दिनांक 20.05.2025.

उपर्युक्त विषयक संदर्भित पत्र के क्रम में अवगत कराना है कि दिनांक 13.01.2023 को चांदे बाबा तालाब में क्षेत्रीय ग्रामीणों एवं सम्बन्धित कमेटी के साथ आयोजित खुली बैठक में वन विभाग द्वारा चांदे बाबा तालाब व आस-पास क्षेत्र में 1000 आयसन ट्री-गार्ड में पर्यावरणीय अनुकूल प्रजातियों का रोपण करने हेतु आम सहमति से निर्णय लिया गया था, जिसके क्रम में वन विभाग द्वारा चांदे बाबा तालाब व आस-पास क्षेत्र में 1000 आयसन ट्री गार्ड में पर्यावरणीय अनुकूल प्रजातियों का रोपण कार्य पूर्ण करा लिया गया है। रोपित की गयी प्रजातियों का विवरण निम्न प्रकार है-

क्र०सं०	आयसन ट्री-गार्ड में रोपित प्रजाति	रोपित किये गये पौधों की संख्या
1	अर्जुन	504
2	जामुन	195
3	सोमल	185
4	कचनार	86
5	पीपल	10
6	दरगद	10
7	पाकड़	10
	योग-	1000 पौध

उक्त के अतिरिक्त यह भी अवगत कराना है कि प्रश्नगत प्रकरण से संबंधित विस्तृत रिपोर्ट इस कार्यालय के पत्र संख्या-74/टी०सी/35-1 दिनांक 03.08.2024 द्वारा मुख्य विकास अधिकारी, लखनऊ को प्रेषित की जा चुकी है। अतः रिपोर्ट सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

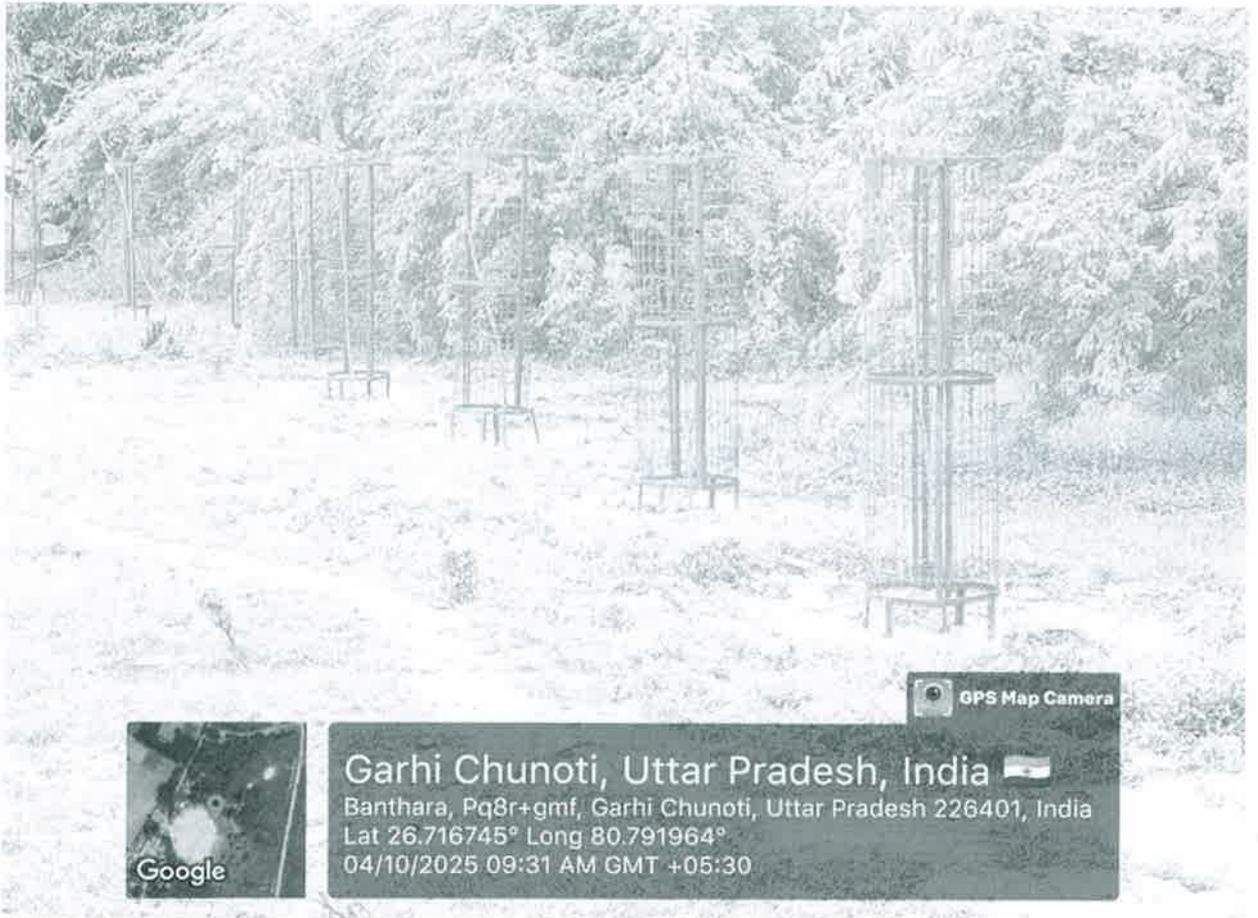
(रितान्शु पाण्डेय)  
प्रभागीय वनाधिकारी,  
अवध वन प्रभाग, लखनऊ।

संख्या: 8734 / 35-1 उक्तदिनांकित।

प्रतिलिपि-जिलाधिकारी, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि-उप प्रभागीय वनाधिकारी, मोहनलालगंज को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(रितान्शु पाण्डेय)  
प्रभागीय वनाधिकारी,  
अवध वन प्रभाग, लखनऊ।



“एक पेड़ माँ के नाम” कार्यक्रम के अन्तर्गत फोटोग्राफ



संपत्ति प्रमाण

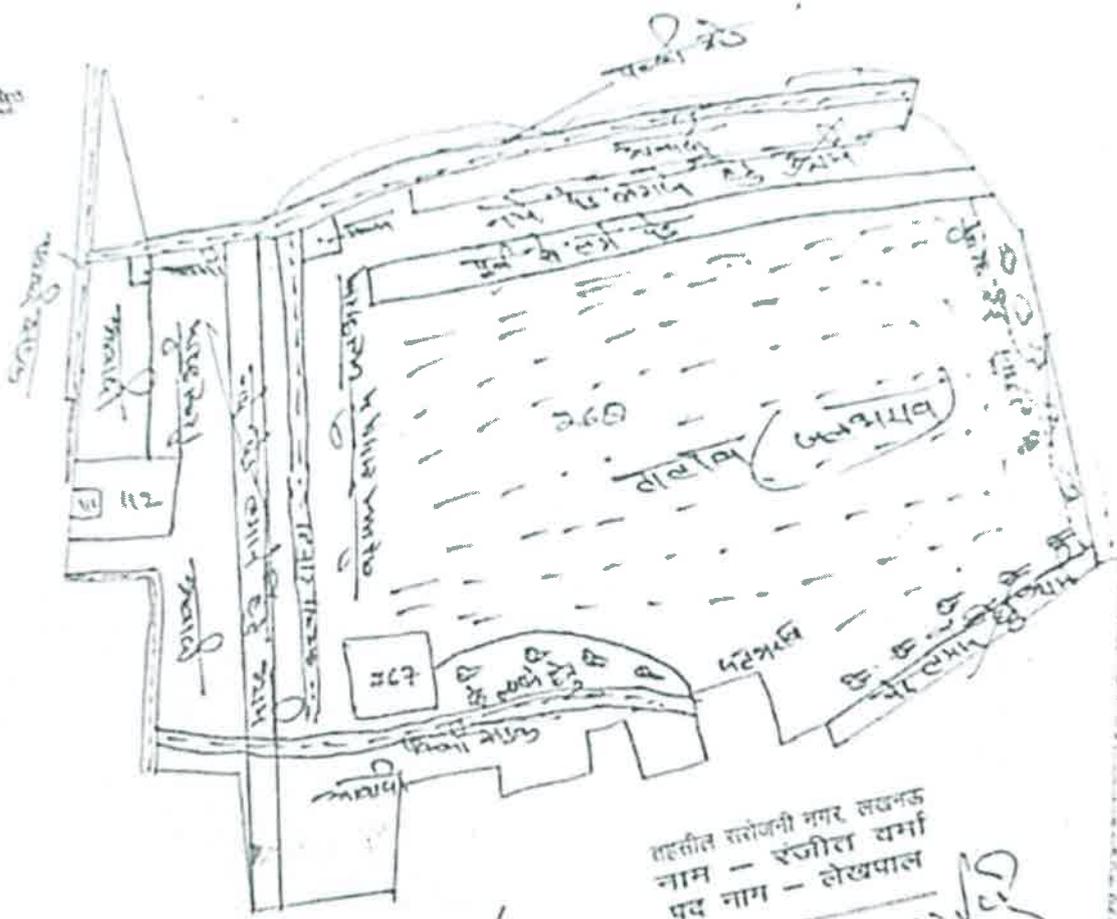
आज दिनांक 27/09/2025 को ग्राम गरीब बुनारी पंचायत विमान 2  
 तहसील - सायन-नासा जनपद - लखनऊ में पीठ गांव से 260 रुक  
 36-90 9 है जो राजस्व आधिकारिक तालिका के नाम पर है।  
 जिसका मालिक निरीक्षण किया गया राजस्व ग्राम व का विभाग  
 को के साथ सापुठ रूप से नि-दालन किया गया उक्त ग्राम  
 पर पर वधान हेतु उक्त तालिका का ग्राम पर के ग्राम के  
 विनार व रिक्त ग्राम पर है जो के साथ परीक्षा के  
 किम जा सके है तथा 6 हेक्टर भूमि परीक्षा के  
 विक्त ग्राम जिस पर वर्तमान समय में जलप्रवाह है जलप्रवाह  
 कम होने के बाद उक्त 6 हेक्टर ग्राम का नि-दालन का किया  
 जायगा। गरीब बुनारी साथ में

*(संलग्न)*  
 (27/09/2025)  
 सं. 20/2025

संलग्न है  
 तहसील सायन-नासा नगर लखनऊ  
 नाम - रंजीत वर्मा  
 पद नाम - निरीक्षक  
 क्षेत्र - 27-9-2025  
 हस्ताक्षर

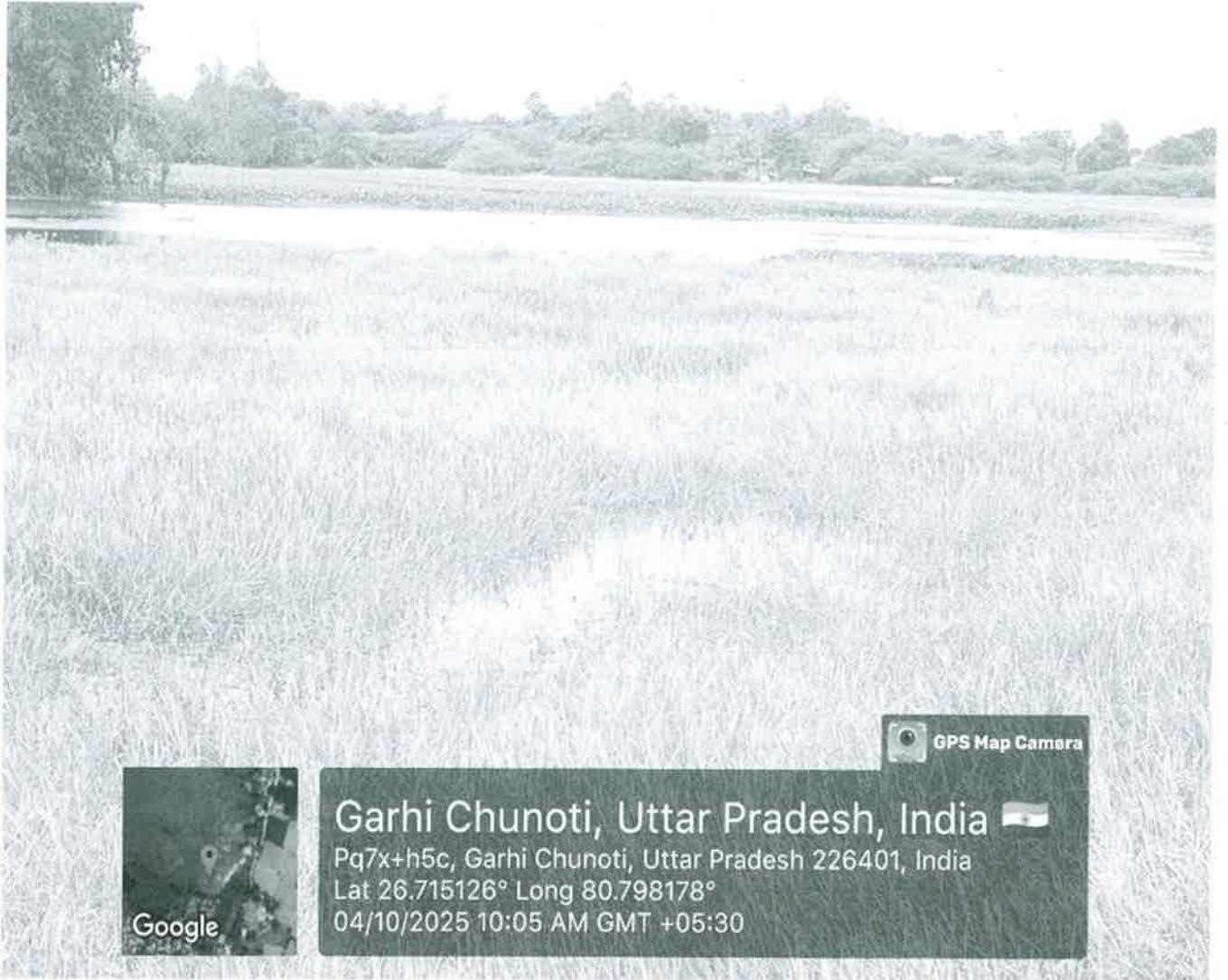
सुदामा - १०२५१  
सुदामा - १०२५१ - सुदामा - १०२५१ - सुदामा - १०२५१

सुदामा - १०२५१



सुदामा - १०२५१  
सुदामा - १०२५१

सुदामा - १०२५१  
नाम - सुदामा यमा  
पद नाम - लेखपाल  
क्षेत्र  
हस्ताक्षर - सुदामा यमा  
२७.९.२०२५



## कार्यालय तहसीलदार सरोजनी नगर, लखनऊ।

पत्रांक: 151 / रा0लि0 / 2025

दिनांक: 04.10.2025

मुख्य विकास अधिकारी  
लखनऊ।  
महोदय,

कृपया मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0एफ0 सं0-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट आफ उ0प्र0 एवं अन्य के संबध में संलग्न आख्या दिनांक 04.10.2025 का संदर्भ ग्रहण करने का कष्ट करे जिसमें ग्राम गढी चुनौटी परगना विजनौर तहसील सरोजनीनगर में स्थित गाटा सं0 268 रकबा 36.909हे0 जो तालाब के नाम दर्ज अभिलेख है उक्त तालाब ग्रामवासियों द्वारा अवैध रूप से मकान बना कर कब्जा किया गया था जिस पर पूर्व में धारा 67 की कार्यवाही की गयी थी जो तहसीलदार सरोजनीनगर न्यायालय में विचाराधीन है जिसकी अगली नियत दिनांक 25.10.2025 व 17.10.2025 व 23.10.2025 है।

संलग्न आख्या मूल रूप से आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

  
तहसीलदार  
सरोजनीनगर, लखनऊ।

गवर्ण,  
 ग्राम गंधी युमाडी परगना विजनाह तहसील - सराजनी-नाह  
 जनपद - लखनऊ में स्थित गंधी संख्या 268 खेता 36.909 हे०  
 जो तालुक के नाम दर्ज अभिलेख है यह तालुक आपवासीया  
 द्वारा अवैध रूप से मजान बना कर काजा किया गया था जिस  
 पर पुन में धारा-67 की कार्यवाही की गयी थी जो श्रीमान  
 तहसीलदार सराजनीनाह मधेय के न्यायालय में निचाराधीन  
 है जिसका आगला निपट दिनांक - 25-10-2025 व 17-10-2025  
 व 23-10-2025 है न्यायालय द्वारा पारित आदेश के उपरान्त दो  
 पक्षवाली की कार्यवाही किया जाना उचित होगा। श्रीमान -  
 तहसीलदार मधेय के न्यायालय से प्रार धारा-67 की सूची  
 साथ में सलूज है

आपका सेवा में प्रेषित  
 तहसील सराजनी नगर, लखनऊ  
 नाम - रंजीत वर्मा  
 पद नाम - लेखपाल  
 क्षेत्र राठौड़िया  
 हस्ताक्षर रंजीत वर्मा  
 4-10-2025

महोदय  
 लेखपाल जॉन्स अम्बु  
 नगर प्रेषित /  
 (Signature)  
 राजस्व निरीक्षक  
 धान-अमांवा  
 तहसील सराजनी नगर